

southern portion of site no 11.

2. Name and Address of the Borrower / Co-Borrower
 Guarantor : 1(a).Mr. D Shivakumar S/o.Dorai Swamy,
 Village, Bidarahalli Hobli, Bangalore East-560049. 2
 Shivakumar, #53, Maragondanahalli Village, Bidarahalli Hobli,
 Bangalore East-560049. [Details of the credit facility/ies availed by the

Type of Facility	Outstanding amount as on 23.11.2023	Un applied interest as on 31.10.2023	Cost in Rs.
HOUSING LOAN 182130100006092	Rs. 4,38,763/-	Rs. 4,278/-	

Total Liability Amount: Rs.4,48,041/- (Rupees Four Thousand Forty One Only) together with interest from 23.11.2023 to 31.10.2023
 NPA Date : 16.08.2023 Demand Notice

Mortgage of immovable property described herein below is a parcel of the immovable property bearing residential Site No. 155 (Katha 155) Formed Out of Sy No 70/3, at Maragondanahalli Hobli, Bangalore East, Measuring East to West 40 feet, North to South 1200 Sq ft and bounded on: East by: Site no 54 measuring 30 ft road, South by: site no 17.

You are hereby called upon to pay Union Bank of India, from the date of publication of this notice, the respective dues of the said Act, against the secured assets in the name of the secured assets of the Borrowers and the Guarantors to Union Bank of India under the Act include (i) power of sale of the secured assets of the Borrower / Guarantors / Mortgage transfer by way of lease, assignment or sale for realising the secured assets by Union Bank of India shall be in or in relation to, the secured asset transferred as if the transferor is prohibited from transferring, either by way of sale, lease or otherwise, any of the secured assets of the secured assets of the Borrower / Guarantors / Mortgage Demand Notice affixed and also Hypothecated / Mortgage written consent of the Bank. The notice is issued in terms of

Date : 15.12.2023
 Place : Bengaluru

manual tenders for these items will be accepted. N.B. : Prospective Bidders may regularly visit www.lreps.gov.in to participate in all other tenders & any Corrigendum published thereafter. (PR-928)

FORM A PUBLIC ANNOUNCEMENT

Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
 FOR THE ATTENTION OF THE STAKEHOLDERS OF
STARSHIP GLOBAL VCT LLP

1 Name of corporate person	STARSHIP GLOBAL VCT LLP
2 Date of incorporation of corporate person	29.06.2020
3 Authority under which corporate person is incorporated/ registered	Registrar of Companies, Bangalore
4 Corporate identity number / limited liability identity number of Corporate Person	AAS-7360
5 Address of the registered office and principal office (if any) of corporate person	N-301, 3rd Floor North Block Manipal Centre, 47 Dickenson Road, Bangalore - 560042
6 Liquidation commencement date of corporate person	13.12.2023
7 Name, address, email address, telephone number and the registration number of the liquidator	Shivadutt Bannanje Registration No. IBBI/IPA-002/IP-N00266/2017-2018/10771 Address: N-705, 7th Floor, North Block, Manipal Centre, Dickenson Road, Bengaluru-560 042. Mob: +91 9845286251 E-mail: ip.shivaduttb@gmail.com
8 Last date for submission of claims	12.01.2024

Notice is hereby given that Starship Global VCT LLP has commenced voluntary liquidation on 13.12.2023.

The stakeholders of Starship Global VCT LLP are hereby called upon to submit proof of their claims, on or before 12.01.2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

SHIVADUTT BANNANJE

Liquidator

Regn. No. Registration No. IBBI/IPA-002/IP-N00266/2017-2018/10771

Address: N-705, 7th Floor, North Block, Manipal Centre,

Dickenson Road, Bengaluru - 560 042.

Mob: +91 9845286251 / E-mail: ip.shivaduttb@gmail.com

Date: 16.12.2023
 Bangalore

BENGALURU

